

able information on the number of units which have taken effective steps to save energy can be collated.

(b) The steps proposed, inter-alia, include better operation and maintenance practices, fixation of energy consumption norms, monitoring of energy usage, energy audits, training of energy management personnel, technology upgradation, fiscal incentives on energy saving devices and promoting awareness of the need and scope for energy conservation.

Increase in Price of Bread

*375. SHRI PARASRAM
BHARDWAJ :
SHRI LAKSHMAN MALLICK :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Union Government are aware of the widely expressed criticism regarding the recent decision of increase in the price of bread ;

(b) the justification for this increase ;

(c) whether Government are also aware that in the market, retail prices are being charged much more than the increase announced officially ; and

(d) if so, the corrective steps taken ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : (a) and (b). The bread price in Delhi for 400 Gms loaf was raised from Rs. 1.45 to Rs. 1.55 and that for 800 Gms. from Rs. 2.80 to Rs. 3.00 w.e.f. 2.2.1987. This was the first revision allowed after 7.2.1986. The increase in price of bread is on account of increase in the prices of inputs used in making bread. The increase takes into account all aspects including consumer interest.

(c) and (d). Some complaints of over-charging have come to the notice of Delhi Administration. The following steps have

been taken to ensure that the customers are not charged prices in excess of the fixed rates :

(i) consumers were advised through Press notes not to pay more than the fixed price. Simultaneously the traders were also warned against over-charging ;

(ii) bread manufacturers were directed to ensure that their stockists and dealers do not charge more than the fixed prices ;

(iii) Delhi Administration are conducting vigorous checking to detect cases of over-charging ; and

(iv) FIRs have also been lodged against the defaulters.

Installation of Paperless Trunk Exchanges

*376. SHRIMATI MEIRA KUMAR
SHRI DHARAM PAL SINGH
MALIK :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether CMC Ltd. has been awarded a Rs. 36 crore contract for the supply and installation of indigenous developed paperless trunk exchanges to be installed at various telephone trunk exchanges in the country ;

(b) if so, the names of such telephone exchanges where such paperless trunk exchanges are likely to be installed ;

(c) the terms of the contract ; and

(d) how far it will benefit the subscribers ?

THE MINISTER OF COMMUNICATIONS (SHRI ARJUN SINGH) : (a) and (b). A contract has been awarded to CMC for the development of paperless trunk exchange for following stations :

(i) Guwahati.

(ii) Agra.